

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES  
LOK SABHA  
UNSTARRED QUESTION NO: 4311  
TO BE ANSWERED ON THE 11<sup>th</sup> AUGUST, 2017/SHRAVANA 20, 1939 (SAKA)

QUESTION  
GNPAs

**4311: SHRI KALIKESH N. SINGH DEO:**

Will the Minister of FINANCE be pleased to state:

- a) the Gross Non-Performing Assets (GNPAs) to the total advances of the Public Sector Banks (PSBs) as on 31<sup>st</sup> March, 2017;
- b) whether the major portion of NPAs in the Public Sector Banks is on account of frauds and if so, the details thereof and the reaction of the Government thereto;
- c) whether the Government has assessed the factors/attributes of advances/loans turning into bad loans/NPAs, if so, the details thereof along with sector-wise NPAs during the last three years and the current year; and
- d) the corrective measures taken by the Government in this regard?

**ANSWER**

**To be answered by**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI SANTOSH KUMAR GANGWAR)

(a) The Gross Non-Performing Assets (GNPAs) to the total advances of the Public Sector Banks (PSBs) as on March 31, 2017 was Rs.6,41,057 Crore.

(b) The PSBs have reported to Reserve Bank of India (RBI) that frauds in advances during the last three years and current year (upto June- 2017) was Rs.51,086 crore with 5748 number of accounts.

(c) The increase in NPAs is due to slowdown in recovery in the global economy and continuing uncertainty in the global markets leading to lower exports of various products like textiles, engineering goods, leather, gems etc and stress in certain sectors viz. Iron and Steel, Construction, Textiles and Power.

The sector-wise Gross Non Performing Assets (GNPAs) for Public Sector Banks (PSBs) during the last three years is annexed.

(d) Sector specific measures for sectors like Roads (one time fund infusion by NHA intervention in the stalled project), Power sector (UDAY scheme), Steel sector (notification of Minimum Import Price) have also been taken to give a boost to the sector so that stress be reduced. An Ordinance {Banking Regulation (Amendment) Ordinance, 2017} has been promulgated on 4th May 2017 authorising RBI to issue directions to any banking company to initiate insolvency resolution process in respect of a default, under the provisions of the Insolvency and Bankruptcy Code, 2016 (IBC).

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## ANNEXURE

## SECTOR-WISE GROSS NPA DATA OF PUBLIC SECTOR BANKS (PSBs) DURING LAST THREE YEARS

(Amount Rs. in Crore)

	As at end	Priority Sector	Priority - Agriculture and Allied Activities	Priority - MSE	Priority - Other	Non-Priority Sector	Corporate Lending	Retail Loans	Retail Loans - Housing Loans
<b>GROSS NPAs</b>	31-Mar-15	93,685	34,873	48,062	10,750	1,73,380	1,64,663	19,467	4,904
	31-Mar-16	1,28,116	44,812	65,818	17,486	3,73,952	3,70,633	20,805	6,685
	31-Mar-17	1,54,276	54,791	75,726	23,759	4,86,780	4,86,744	23,795	8,385

Source: RBI